OP EN COURT

## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH ALLAHABAD

DATED: THE 11th DAY OF MARCH 1998

CORAM: HON'BLE MR. S.DAYAL, A.M.

HON'BLE MR. J.P.SHARMA, J.M.

ORIGINAL APPLICATION NO.380 OF 1996

Mushtaq Ahmad son of Mohd. Sharif, Village Samadpur, Post Office Adalhat District Mirzapur.

Applicant

C/A

Versus

- The Union of India, through the Chief Postmaster General, U.F. Circle Lucknow.
- The Superintendent of Post Offices,
   Mirzap ur Division, Mirzapur.
- The Sub Divisional Inspector,
   Sub-Division (East), Chunar
   Mirzapur.

Respondents

C/R Shri Amit Sthalekar

ORD ER

BY HON' BLE MR.S.DAYAL, A.M .-

None for the applicant. Shri Amit Sthalekar counsel for the respondents.

- 2. The learned counsel for the respondents mentioned that he had sent a copy of the counter affidavit to the applicant on his address given in his original application by registered post and the C.A. has not come back to him in that registered post. Therefore, the C.A. is taken and having been served.
- 3. However, a perusal of the order sheet shows that the applicant is not appearing for the last several dates. He was not present on 15.5.97, 6.8.97 and 15.10.97, when the case came up before the Division Bench on last three occasions. Today he is also not present. The case is, therefore, dismissed for default for non prosecution.

MEMÉE R(J)

MEMBER (A)

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